

ANNEXURE 7

Name of the corporate debtor:

Date of commencement of liquidation:

List of stakeholders as on :

List of other creditors (Other than financial creditors and operational creditors)

Sl.No.	Name of stakeholder	Category of stakeholders (Preference shareholders/ equity shareholders/partners/others)	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed?(Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	STATE BANK OF INDIA	equity shareholders	02-03-2020	1808165309	1162236800	Equity shares	1162236800	Not applicable	-	71%	-	-	64,59,28,509.00	-	Interest and penal interest was not admitted
2	THE FEDERAL BANK LIMITED	equity shareholders	04-03-2020	112186740	112186740	Equity shares	112186740	Not applicable	-	7%	-	-	-	-	Not applicable
3	PUNJAB NATIONAL BANK	equity shareholders	25-02-2020	356015220	356015220	Equity shares	356015220	Not applicable	-	22%	-	-	-	-	Not applicable
				2,27,63,67,269.00	1,63,04,38,760.00		1,63,04,38,760.00			100%					